## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP 186/16	T.P. No. TP 75/17	Purpose Hearing	Section 433€	Name of the Parties M/s. / Mr.	
				Rishiroop Ltd. Vs Falcon Tyres Ltd.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
25	9700648657	PETITIONER	Gawry
7	Jmrutha Vauhini M.C ISM Law Paulneus )80 - 222622 44	fespondent	M. combutation

Counsel for petitioner is present. Counsel for respondent is also present. She requested time to file objections. Counsel for petitioner is directed to serve copy of the petition on the counsel for respondent who has to file objections till 28.08.2017.

List it on 28.08.2017.

MEMBER (J)

MEMBER (T)